

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No.310**  
**(IB)-930/ND/2022**  
**New IA-2743/2024**

**IN THE MATTER OF:**

**Yes Bank Ltd.**

**... Applicant/Petitioner**

**Versus**

**Smt. Raj Rani Gupta**

**... Respondent**

**Under Section: 95 of IBC, 2016**

**Order delivered on 03.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2743/2024: For the reasons stated therein, the IA is allowed and the status report is kept on record, subject to all just exceptions.**

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**